

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/313/IB/2018, MA/90/IB/2018
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : RAMACHANDRA SRIKANTH (RP)
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD&1 ORS
UNDER SECTION : 43(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

N. SRINIVAS JAYAPRAKASH

APPLICANT

N. Srinivas Jayaprakash

Edward James

Counsel to RP

Edj

ORDER

Counsel for Applicant present. Counsel for Respondent present. Counsel for Applicant prayed time for making submissions. At request, time is enlarged. Put up on 05.09.2018.

^{sd}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)